

SUPREME COURT OF INDIA

Asva Power Systems India Pvt. Ltd.

Vs.

Commissioner, Directorate of Logistics

SLP(Civil)No.4636 of 2020

(Deepak Gupta and Aniruddha Bose,JJ.,)

17.03.2020

ORDER

Deepak Gupta,J.,

1. Order dated 28.02.2020 passed in Special Leave Petition (Civil) No.5472 of 2020 arising out of Special Leave Petition (Civil) Diary No. 1321 of 2020 shall be treated as the order passed in this petition also.